

•(PUBLIC CALL OFFICE AT GHANSOUR

392. SHRI G. K. KAPOOR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Post Master-General, Central Circle, gave sanction in May 1961 for opening of a Public Call Office in Ghan-sour town, district Sibti, in Madhya Pradesh;

(b) if so, what are the reasons for not opening so far the Public Call Office there; and

(c) by when Government propose to open the Public Call Office at Ghansour?]

संचार विभाग में उपरोधी (श्री जी. क. कापोर) : (क) घंमौर नगर सिविल जिले में है। वहाँ एक सार्वजनिक टेलीफोन घर खोलने की मंजूरी ६ जून, १९६३ को दी गई थी।

(ख) काम शुरू करने के लिये जिस तारों के तार की आवश्यकता है, उस की सप्लाई कम है। अतः इस काम को तब में नहीं लिया जा सका है।

(ग) एक वर्ष के भीतर।

[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Ghansour town is in Seoni District. Sanction was issued for providing a Public Call Office on 6th June, 1963.

(b) The copper wire required for carrying out the work is in short supply and hence the work could not be taken in hand.

(c) Within one year.]

ROYALTY FOR BROADCASTING RUNNING COMMENTARIES ON CRICKET MATCHES

393. SHRI V. M. CHORDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

f[] English translation.

(a) whether the demand made by the President of the Board of Control for Cricket in India for royalties from the All India Radio for rights to broadcast running commentaries on cricket test matches has been conceded;

(b) if so, what are the principles on which the demand of royalties has been agreed to and what are the terms and conditions of the agreement; and

(c) whether any more demands of royalties for broadcasting running commentaries have been received from other sports bodies?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b) The President of the Board of Control for Cricket in India had made no specific demand. He had only suggested that All India Radio might consider the possibility of paying some compensation for the loss incurred by reduced attendance. Government are unable to accept the suggestion and have informed the President accordingly.

(c) No, Sir.

12 NOON

STATEMENT RE STARRED QUESTION NO. 34 ANSWERED ON THE 8TH SEPTEMBER 1964

TRANSMITTERS FOR ALL INDIA RADIO

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTABHI RAMAN) : The first enquiry as to AIR's need for powerful medium and short wave transmitters came in October, 1963, from a local Indian firm with Czechoslovak connections. They promised to contact their Principals and submit concrete proposals. This was before the tender enquiry issued by